

of Malaysia; if so, what reply has been given by the Malaysian Government to check such recurrence in future;

(c) if so, with what results?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) Yes, Sir.

(b) and (c) The matter has been the subject of discussion between the two Governments through diplomatic channels.

The Malaysian Government has informed us of the various steps they have already taken. We appreciate the seriousness with which the Government and people of Malaysia view these acts of vandalism and we are satisfied that they are taking adequate action to avoid their recurrence.

Replacement of D.T.C. Chairman

458. SHRI KALRAJ MISHRA:

SHRI HARI SHANKAR
BHABHRA:

SHRI LAKHAN SINGH:

SHRI JAGDISH PRASAD
MATHUR:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that Government have decided to replace the present Chairman of D.T.C. who is a person with technical knowledge;

(b) if so, by when Government propose to bring into effect this change-over;

(c) if so, what are the reasons therefor; and

(d) what would be the new composition of the D.T.C. Board?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) to (c) It is

proposed to appoint a non-official part-time Chairman of D.T.C. in the near future to make the Corporation more responsive to the needs and aspirations of the people. The term of deputation of the present incumbent of the post of Chairman-cum-General Manager is proposed to be extended by another year as General Manager of the Corporation after his present term of deputation expires on 21st August 1979.

(d) The Board of D.T.C. would comprise of part-time non-official Chairman, whole time General Manager, five Government officials, one representative each of Municipal Corporation of Delhi, N.D.M.C. and Metropolitan Council of Delhi, and upto 5 non-officials appointed by Government.

Hindi as an Official Language in U.N.

459. PROF. RAMLAL PARIKH:

SHRI SHRIKANT VERMA.

SHRI BIPINPAL DAS:

SHRI DEVENDRA NATH
DWIVEDI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any further progress has been made in the acceptance of Hindi as one of the official language of U.N.;

(b) what specific measures were taken by Government of India in this regard during the last three months;

(c) whether it is a fact that while many countries are willing; Government of India are going slowly;

(d) if so, what are the reasons therefor; and

(e) by when Government proposed to get a resolution moved for acceptance of Hindi as UN language?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) and (b) Informal consultations with delegations of other countries on the question of the recognition of Hindi as an official language of the United Nations are continuing.

(c) No, Sir.

(d) Does not arise.

(e) A resolution seeking recognition of Hindi will be moved in the General Assembly when the consultations indicate that there is a good chance of its being adopted.

Recalling of Moroccan Ambassador from India

460. SHRI F. M. KHAN:

SHRIMATI LEELA DAMODARA MENON:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government of India have asked the Morocco Government to recall its ambassador from India; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) No, Sir.

(b) The Government of India is in touch with the Moroccan government. Both governments will decide on a course of action most conducive for maintaining the existing friendly and cordial relations between the two countries.

Memorandum submitted by the R.P.F.

461. SHRI BHAGATRAM MANHAR:

SHRI NARASINGHA PRASAD NANDA:

DR. V. P. DUTT:

SHRI DINESH GOSWAMI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railway Protection Force personnel have recently submitted a memorandum to Government and threatened to go on strike unless their demands are met;

(b) if so, what are their demands; and

(c) what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) There was no threat of strike but the All India R.P.F. Association, which is not a recognised body, had given a call not to dismount from duty from 12th July, 1979, if their demands are not met. The call has since been withdrawn.

(b) The main demands are:—

(i) Recognition of All India Railway Protection Force Association.

(ii) Upgradation in all ranks of R.P.F.

(iii) Sanction of Night Duty Allowance.

(iv) Sanction of one month's pay in lieu of Gazetted and other holidays.